

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) to (c) The matter is still under consideration of the Government.

15 Payment of Interest by DLF

2362. **SHRI RAJNATH SONKAR SHASTRI** : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 2295 on March 27, 1990 regarding collection by DLF Limited for sale of plots and state :

(a) whether the Monopolies and Restricted Trades Practices Commission has completed the inquiry against the DLF Universal Limited;

(b) if so, the details thereof;

(c) whether the DLF has paid interest on the application money it held for a number of months to all unsuccessful applicants; and

(d) if not, the steps proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM) : (a) No, Sir.

(b) Does not arise.

(c) and (d) : M/s DLF Universal Limited has contended that under the terms and conditions of the scheme, it was not required to pay interest to unsuccessful applicants. The applicants also agreed in writing to the refund of registration money without any interest in the event of their being declared unsuccessful at the draw of lots. Accordingly, it did not pay any interest to them.

15 Export of Farm Products

2363. **SHRI V. SOBHANADREESWARA RAOVADDE** : Will the Minister of COMMERCE be pleased to state :

(a) whether the Government propose to increase the export of farm products by identifying areas most

suited to production of exportable farm products and provide all infrastructural facilities for production ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHED) :

(a) to (c) Government's policy is to promote export of farm products as such exports have low import intensity and these can help generate larger incomes and employment in the rural areas, while at the same time generating much needed foreign exchange for the country. The strategy for increasing the export of farm products includes a stable policy framework, conscious generation of surpluses for export, establishing backward linkages, providing incentives and assistance of various kinds to exporters, generating better packaging, improving quality control measures, simplifying inspection and certification procedures, making credit available on more liberal basis, and improving other infrastructural support.

Some of the measures recently announced by the Government such as the enlarged REP Scheme, and the exchange rate adjustments are expected to give a boost to exports of our farm products.

[Translation]

66 Delegation to Kuwait to Procure Contracts for Construction Work

2364. **SHRI DEVENDRA PRASAD YADAV** : Will the Minister of COMMERCE be pleased to state :

(a) whether a high level delegation from India went to Kuwait to procure contracts for construction and renovation work and in the field of engineering; and

(b) if so, the details of the contracts finalised by the delegation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) Delegations from the Overseas Construction Council of India (OCC,